

SPECIAL BENCH
COURT - I

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/63(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	DEARBORN BARTER PVT. LTD.
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

For Corporate Applicant

Mr. Aparajita Rao, Adv.

Ms. Ankana Basu, Adv.

Ms. Sutapa Mitra, Adv.

ORDER

1. Ld. Counsel for the Corporate Applicant present.
2. Heard. **Reserved for Orders.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**